

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-15660-JK (LD) of 2024
DATED: - 10- 09 - 2024

Sanction is hereby accorded to the appointment of Mr Amit Mahajan, Deputy Director, Audit & Inspection as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10- 09 - 2024

No:- LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Finance Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
10.09.24

Annexure to the Government Order No. 15660-JK(LD) of 2024 dated 10.09.2024

| S No. | Title of the case |
|--------------|--|
| 1 | OA 303/2024 titled Dr Nitika Gupta vs U.T of J&K and ors |
| 2 | OA 301/2024 titled Dr. Vinod Kumar vs U.T of J&K and ors. |
| 3 | OA 307/2024 Dr. Manmeet Kaur vs U.T of J&K and ors. |
| 4 | OA 309/2024 titled Dr. Ashufta Rasool vs U.T of J&K and ors. |

A handwritten signature in blue ink, appearing to be 'N. Singh', is written over the table. The signature is stylized and includes a large loop at the end.